

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2098
TO BE ANSWERED ON FEBRUARY 12, 2026
STATUS OF AMRUT ACROSS THE COUNTRY**

**NO. 2098. SHRI MURASOLI S:
 SHRI ROBERT BRUCE C:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), including fund sharing pattern between the Centre and States;**
- (b) the details of the cities currently under AMRUT across the country;**
- (c) the details of fund allocated and utilized across the country under AMRUT, project and State-wise;**
- (d) whether specific guidelines have been fixed to monitor and supervise the implementation of AMRUT at State level; and**
- (e) if so, the details thereof;**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. A set of Urban Reforms and Capacity Building have been included in the Mission. Central share for the projects under AMRUT was 100 % for Union Territories and 90% for North Eastern and Hilly. In other States, central share was 50% of the project cost in cities having population up to 10 lakh and 33% of the project cost in cities having population of more than 10 lakh. For Administrative and Other Expenses and Reforms, 100% central assistance was provided.

Ministry of Housing and Urban Affairs (MoHUA) has approved State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹36,036 crore. The States/UTs have grounded 6,004 projects worth ₹83,471 crore, of which works worth around ₹80,933 crore have been physically completed and expenditure of ₹74,244 crore has been incurred. Against the Central share of ₹36,036 crore for projects, ₹34,901 crore have been released.

Under AMRUT, central funds were released to the State/UTs and not project-wise. The State further allocate funds to the Cities/ Parastatals as per progress of the works. The State wise details of central share of funds released under AMRUT and utilization certificates received so far is given in Annexure.

The Mission guidelines provide for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of projects, progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF UNSTARRED QUESTION NO.2098 REGARDING “STATUS OF AMRUT ACROSS THE COUNTRY”, DUE FOR ANSWER IN THE LOK SABHA ON 12.02.2026.

STATE-WISE STATUS OF FUNDS RELEASED UNDER AMRUT AND UTILISATION CERTIFICATES RECEIVED

(Figures in ₹ crore)

S.NO	State / UT	Total Central Share released/ sanctioned	Utilisation Certificates received
1	A&N Islands	10.81	9.39
2	Andhra Pradesh	1049.89	942.75
3	Arunachal Pradesh	116.69	99.32
4	Assam	511.71	457.67
5	Bihar	1146.15	1146.15
6	Chandigarh	53.25	52.39
7	Chhattisgarh	969.12	955.65
8	Dadra & Nagar Haveli	10.59	10.59
	Daman & Diu	18.03	18.03
9	Delhi	673.74	552.36
10	Goa	62.75	62.75
11	Gujarat	1966.96	1966.96
12	Haryana	746.39	736.97
13	Himachal Pradesh	269.06	255.73
14	Jammu & Kashmir	477.74	358.39
15	Ladakh	39.2	33.21
16	Jharkhand	551.69	447.04
17	Karnataka	2258.85	2104.94
18	Kerala	1153.08	1106.11
19	Lakshadweep	2.25	2.11
20	Madhya Pradesh	2497.05	2497.05
21	Maharashtra	3356.19	3191.28
22	Manipur	162.28	161.91
23	Meghalaya	71.02	71.02
24	Mizoram	125.37	119.72
25	Nagaland	107.87	77.18
26	Odisha	785.23	785.23
27	Puducherry	63.75	53.41
28	Punjab	1190.77	1190.77
29	Rajasthan	1511.23	1511.23
30	Sikkim	34.03	31.06
31	Tamil Nadu	4626.24	4397.29
32	Telangana	831.52	806.20
33	Tripura	132.47	132.47
34	Uttar Pradesh	4880.7	4421.75
35	Uttarakhand	531.92	474.28
36	West Bengal	1905.39	1606.49
Total		34900.97	32846.86